

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
REPORT				
1	NDPS S CASE	100206/1989	Mr. G.B.Yadav DRI Mumbai. Vs 1 Shashikant R. Chadha Ors. 4	SPP-Mr. Saldhana Ponda -13 4-AbatedMr.Nagami- 5Mr.Billimoria-6
ARGUMENTS				
2	CRI APPEAL	100338/2019	Mrs. Sandhya Seshadri- Appellant Vs Mr. Seshadri Jairam and Ors- Respondests	Mrs. Vijaylakshmi Nair
HEARING				
3	CRI REV APP	100809/2017	Viresh S. Taswala @ MA 1617/17 - Applicant (Org. Accused No. 1) Vs The State of Maharashtra - Thorough the Ld. PP - Respondent	ALJ and Partners
4	CRI M A	101617/2017	Viresh S. Taswala @ Rev. 809/17 - Applicant (Org. Accused No. 1) Vs The State of Maharashtra - Thorough the Ld. PP - Respondent	ALJ and Partners
5	CRI APPEAL	100723/2018	Shailesh Shriniwas Tadka-Aplnt. Vs Veena Shailesh Tadka-Respdtd.	Vijay Vare, Santosh Bhamre
EVIDENCE PART HEARD				
6	NDPS S CASE	100044/2010	State AIU Vs Thienmoli Mathaven	SPP Leena Shinde Mr. Taraq Sayyed.
7	NDPS S CASE	100198/2014	ANC Worli Unit Vs Ramesh Suresh Manve@ Ramya	APP Tawade
8	NDPS S CASE	100129/2015	The State of Mankhurd Police Station Vs Ajgarali Ali Hussain Shaikh	APP Lade
EVIDENCE				
9	NDPS S CASE	100043/2011	ANC Worli Unit Vs Fayaz Farukh Vazahat Farukh Janwari and 1 ors.	APP Tawade Mishra
CHARGE				
10	NDPS S CASE	100174/2014	State Malvani Police Station Vs Hussain Chand Khan	APP Tawade
11	NDPS S CASE	100151/2016	ANC Ghatkopar Unit Vs Vasanti Manokaran	APP TAwade
DOCUMENTS				

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S.No.	Case Type	Case No.	Title	Name of Advocate
12	NDPS S CASE	100130/2014	ANC Kandivali Unit Vs Sohel Rais Ahmed Shaikh COMPLIANCE	APP Tawade
13	NDPS S CASE	100121/2013	ANC Bandra Unit Vs Samual Okaro Ameka and anr. REPLY/SAY	APP Tawade
14	SPL.CASE	100715/2020	Directorate of Revenue Intelligence Vs Ribera Anez Delicia APPEARANCE	SPP
15	NDPS S CASE	100050/2019	The State of Maharashtra ANC, Azad Maidan Unit Vs Irfan Nabab Shaikh	
16	NDPS S CASE	100060/2019	Narcotics Control Bureau Vs Grant Victor Ikenna S/o Grant Onowunata PRODUCTION OF ACCUSED	
17	NDPS S CASE	100180/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader UdheenKunhi SAYHEARING ON EXH.READY	
18	NDPS S CASE	100186/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader Udheen Kunhi REPORT	
19	NDPS S CASE	100100/2018	ANC Ghatkopar Unit Vs Kamlesh Devram Mina	APP Tawade

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Criminal Cause List Dated 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	CRI APPEAL	100498/2018	Asif Mushtaque Ahmed Khan@MA-1599-18-Aplnt. Vs State of Maharashtra and Shamshad Begum Asif Khan-Respdt.	S. K. Ali and Assoc.
2	CRI M A	101599/2018	Asif Mushtaque Ahmed Khan@Appeal-498-18-Aplnt. Vs State of Maharashtra and Shamshad Begum Asif Khan-Respdt.	S. K. Ali and Assoc.
3	CRI APPEAL	100503/2018	Salauddin Nijamuddin Shaikh-Aplnt. Vs Nazma Nijamuddin Shaikh-Respdt.	Zaid S. Ansari and Assoc.
4	CRI APPEAL	100671/2018	Devdas Ramchandra Dhawale @Appeal----18- Appellant (Org. Respondent No. 2) Vs Prakash Ramchandra Dhawale - Org. Respondent No. 1	J. K. Rehel
5	CRI REV APP	100989/2018	Disha Nimit Bavishi - Applicant, First Informant Vs Nimit Satish Bavishi - Respondent, Ori. Accused	Pradyumna K. Waghmare
6	BAIL APPLN NDPS	100983/2020	Ruby Batharey w/o Habib Aziz Chaudhary Vs The State of N.C.B	Francis Saldhana
EVIDENCE PART HEARD				
7	NDPS S CASE	100008/2012	ANC Azad Maidan Unit Vs Papati Ravi Naykar	APP Tawade Ms Yogini Kadam
8	NDPS S CASE	100089/2013	ANC Kandivali Unit Vs Gulab Rajesh Sahani	APP Tawade
9	NDPS S CASE	100062/2014	ANC Worli Unit Vs Zahir Mastan Khan	APP Tawade Dilip Mishra

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	NDPS S CASE	100103/2014	The State Pydhonie Police Station Vs Fatima Abdul Gaffar Shaikh	
(Main Matter REMAND APPLN NDPS/0100065/2013)				
<u>EVIDENCE</u>				
11	NDPS S CASE	100054/2012	ANC Azad Maidan Unit Vs Okoro John orzi	APP Tawade Adv. Patil
12	NDPS S CASE	100018/2014	State Pydhonie Police Station Vs Rama Manji Patel	APP Tawade
<u>CHARGE</u>				
13	NDPS S CASE	100138/2014	The State NCB Vs Emmanuel Chukuwuemeka Alasoro and Ors.	
(Main Matter REMAND APPLN NDPS/0100010/2014)				
14	NDPS S CASE	100199/2014	The State Matunga P.S Vs Gel Legai @ Eze	
<u>HEARING BEFORE CHARGE</u>				
15	NDPS S CASE	100033/2019	ANC, Bandra Unit Vs Chinonso Udegu Namadi	APP Tawade
<u>APPEARANCE</u>				
16	NDPS S CASE	100106/2019	The State of Maharashtra ANC, Kandivali Unit Vs Ajij @ Michael Abdul Wadkar	
17	SPL.CASE	100432/2020	The State of Maharashtra Thr Malvani Police Station Vs Ravi Ratan Barik	Geeta Nayyar
18	REMAND APPLN NDPS	100448/2020	Kurla Police Station Vs Iram @ Fatima Faruk Shaikh	PP
<u>PRODUCTION OF ACCUSED</u>				
19	REMAND APPLN NDPS	100466/2020	The state of Maharashtra through NCB Mumbai. Vs Sunny Ocha Iyke	PP
<u>ARGUMENT ON EXH.READY</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	NDPS S CASE	100134/2019	The State of Maharashtra Amboli Police Station Vs Niras Azubik Okhaw and Others	
<u>SUPPLY OF COPIES</u>				
21	NDPS S CASE	100099/2016	State Pydhonie Police Station Vs SMT. MEHAMUDA KADAR SHAIKH	APP Tawade Adv Shri Parab
<u>DORMANT FILE</u>				
22	NDPS S CASE	100167/2016	AIU Vs FABIO DI. MARTINA	SPP Leena Shinde

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IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
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Criminal Cause List Dated 04-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	NDPS S CASE	100012/2014	ANC Ghatkopar Unit Vs Datta Uttam Kamble	APP Tawade
2	CRI REV APP	100917/2018	Gagan Kumar S/o Pramod Kumar@MA-1976-18-Aplcnt. Vs State of Maharashtra and Bhagyashri Textiles P. Ltd.- Respds.	Vikas Salvi and Assoc.
3	CRI REV APP	100600/2019	Jeet Chugani-Aplcnt. Vs The State of Maharashtra and Mumbai Municipal Corp. - Respdt.	Raj and Assoc.
4	NDPS M A	100987/2020	Arbaz Chand Shaikh Vs The State of Maharashtra Dahisar Police Station	S.A. Vasid
<u>HEARING</u>				
5	CRI M A	102266/2018	Hiralal Shankar Pardeshi @ Appeal ---18 @ MA 2265-18 - Appellant (Org. Respondent No. 1) Vs Sonal Hiralal Pardeshi - Respondent (Org. Complainant)	Anita Yogesh Murgude and Manoj Mulchandani
6	CRI APPEAL	100804/2018	Hiralal Shankar Pardeshi - Appellant (Org. Respondent No. 1) Vs Sonal Hiralal Pardeshi - Respondent (Org. Complainant)	Anita Yogesh Murgude and Manoj Mulchandani
7	CRI REV APP	100006/2019	Ajit K. Raote - Applicant Vs Bharat G. Mantri and The State of Maharashtra - Respondent	Rohit S. Shevate
8	CRI REV APP	100338/2019	Kavita Somnath Agawane-Aplnt. Vs The State of Maharashtra and Kacharnath Bhagwan Sonawane-Respds.	Arjun D. P. Chaudhary, Dhrutiman Joshi

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	NDPS S CASE	100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	
<u>EVIDENCE PART HEARD</u>				
10	NDPS S CASE	100103/2010	ANC Worli Unit Vs Nidosh Chatra Pal and 1	APP Tawade
11	NDPS S CASE	100030/2011	The State ANC Vs Indrakumar Malya Suraram and 1 ors.	Mr.Santosh Deshpande
12	NDPS S CASE	100124/2013	ANC Kandivali Unit Vs Zinat Salim Khan	APP Tawade Adv S R Patil
13	NDPS S CASE	100146/2017	Rahul Saini (I.O) NCB Vs Sophie Dzidza Sonje	SPP Saldanha
<u>EVIDENCE</u>				
14	NDPS S CASE	100086/2013	The State ANC Vs Arshad Jamir Shaikh and anr.	
15	NDPS S CASE	100104/2013	ANC Ghatkopar Unit Vs Ajay Dhoba Reddi	APP Tawade
<u>CHARGE</u>				
16	NDPS S CASE	100165/2015	ANC, Ghatkoper Unit Vs Shailendrakumar Ammalal Kanojiya	APP Tawade
17	NDPS S CASE	100197/2016	CHARKOP POLICE STATION. Vs SALIM IBRAHIM CHAVAN @ SHAIKH	
<u>APPEARANCE</u>				
18	NDPS S CASE	100070/2019	ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
19	NDPS S CASE	100130/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Mohd. Owes Abdul Khalid Ansari and Others	
20	NDPS S CASE	100133/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Hasanali Subhanali Shaikh	
21	REMAND APPLN NDPS	100547/2020	The State of Maharashtra through Dharavi Police Station, Mumbai. Vs Mohd. Sabi @ Sabiya Sabiulla Faruqee	PP
<u>SAYHEARING ON EXH.READY</u>				
22	NDPS S CASE	100083/2018	State (NCB) Vs Yurena Rosa Niebles Marchena and Anr 1	SPP Geeta Nayyar Adv Ayaz Khan
<u>N.B.W.READY</u>				
23	NDPS S CASE	100112/2014	ANC Bandra Unit Vs Vgo Chikau Ajah Patric	APP Tawade
(Main Matter REMAND APPLN NDPS/0100078/2014)				
24	NDPS S CASE	100075/2016	THE STATE OF ANC, KANDIVALI UNIT. Vs HUSSAIN CHAND KHAN	
<u>DORMANT FILE</u>				
25	NDPS S CASE	100005/1989	Customs Vs Arif Ahmed Shait Ors	
26	NDPS S CASE	100062/2010	ANC Bandra Unit Vs Efani Osondu Yuzoma	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	NDPS S CASE	100104/2004	Asstt.Comm. of Customs Vs Ebrahim Mustaq Ali Khan	SPP Leena Shinde Ms. Apeksha Vora
<u>ARGUMENTS</u>				
2	CRI APPEAL	100094/2019	Maitreyi Capital Advisors Pvt. Ltd. - MA 317-19 @ BA 306-19 - Appellant Vs Augusta Consultants and Advisors Pvt. Ltd. - Respondent, Org. Complainant)	Kochhar and Co.
3	CRI APPEAL	100464/2019	M/s. Vexta Laboratories Pvt. Ltd. - Appellant (Org. Acc.) Vs M/s. Ruby Organics Pvt. Ltd. - Respondent	Mishra and Co.
<u>HEARING</u>				
4	CRI REV APP	101418/2019	Hubtown Limited @MA 2287/19 - Applicant, Accused No. 1 and 5 Vs Ashok Commercial Enterprise - Respondent, Complainant	Mitul Shah
<u>EVIDENCE PART HEARD</u>				
5	NDPS S CASE	100035/2010	ANC Azad Maidan Unit Vs Fatima Abdul Gafar Shaikh @ Gori Buddhi 1	APP Tawade Mr.Bhandary-12
6	NDPS S CASE	100022/2012	ANC Azad Maidan Unit Vs Jayda Banu @ Juli Javed Hussain	APP Tawade
7	NDPS S CASE	100030/2014	ANC Azad Maidan Unit Vs Saidi Magak Kimaniya Salimu	APP Tawade Adv. Mishra
8	NDPS S CASE	100059/2017	ANC BNADRA UNIT Vs GOODNEWS PITER UBARI	APP Tawade

EVIDENCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	NDPS S CASE	100011/2013	ANC Azad Maidan Unit Vs Mehrunisa Kuppaswami Arundudhi	APP Tawade
10	NDPS S CASE	100053/2014	The State Pydhonie Police Station Vs Bizmilla Noor Mohd. Shaikh	
(Main Matter REMAND APPLN NDPS/0100051/2013)				
<u>CHARGE</u>				
11	NDPS S CASE	100080/2015	The State of Byculla Police Station Vs Abdul Hamid Abdul Rahim Sayyed	
12	NDPS S CASE	100178/2015	ANC Kandivali Unit Vs Sunday @ Vokbona Anjoko Iz	APP Tawade
<u>DOCUMENTS</u>				
13	NDPS S CASE	100047/2014	The State NCB Vs Forget Mapurisa	
<u>REPLY/SAY</u>				
14	NDPS M A	100453/2020	Amina Sajid Khan Vs The State of Maharashtra Dharavi Police Station	Taraq Sayed
<u>APPEARANCE</u>				
15	NDPS S CASE	100164/2018	The Air Intelligence Unit Vs Mohammed Hamza Abdi	SPP Leena Shinde
16	NDPS S CASE	100046/2019	State Pydhonie Police Station Vs Mumbadevi Ayyav Devendra	APP Tawade
17	CRI M A	101417/2019	Augusta Consultants and Advisors Pvt. Ltd. In Appeal 94- 19 - Applicant (Org. Respondent) Vs Maitreyi Capital Advisors Pvt. Ltd.- Respondent	Rahul S. Arote

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	REMAND APPLN NDPS	100374/2020	The State of Maharashtra Dongri Police Station Vs Mosin Mohammed Khan	PP
<u>AWAITING NOTICE</u>				
19	NDPS M A	100951/2020	Shiv Kumar Muthuswamy Kounder Vs The State of Maharashtra Through ANC, Bandra Unit	S. R. Patil
20	NDPS M A	100952/2020	Krishnamurthy Muthuswamy Kaunder Vs The State of Maharashtra Through ANC, Bandra Unit	S. R. Patil
<u>N.B.W.READY</u>				
21	NDPS S CASE	100154/2015	ANC, Bandra Unit. Vs Onivali Augustin Onuvadi	APP Tawade
22	NDPS S CASE	100156/2016	ANC Vs CHAND MOHD.RAFIQ SHAIKH @ MENTAL	
<u>DORMANT FILE</u>				
23	NDPS S CASE	100069/2011	The State ANC Vs Dilwar Dawood Shaikh	
24	NDPS S CASE	100092/2011	ANC Worli Unit Vs Emyanyul Okoro	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENT ON EXH.READY</u>				
1	NDPS S CASE	100226/2015	ATS, CHARKOP UNIT. Vs Sachin Dilip Bagul and Ors 4	SPP Chimalkar Dilip Mishra A1 Aiyaz Khan A2
<u>ARGUMENTS</u>				
2	CRI REV APP	100994/2018	Bhavin Savla @MA-2099-18- Applicants / Org. Accused Vs The State of Maharashtra and Sabajit Shyamgiri - Respondent, Org. Complainant	Ashok M. Saraogi
3	CRI REV APP	100711/2019	Dr. Ranbir Singh S/o Mukhtiar Singh-Aplcnt. Vs The State of Maharashtra and Dr. Chetna Nitil K.-Respdt.	Jude C. Fernandes
<u>HEARING</u>				
4	CRI APPEAL	100442/2018	Nisha Navin Valecha - Appellant Vs Manohar G. Valecha - Respondent	Vivek B. Pandey
5	CRI REV APP	101410/2019	Suresh Gupta @ MA 762/19 - Applicant-- Delay condoned Vs The State of Maharashtra and Sachin Bhatte - Respondent	Karan Kadam
<u>EVIDENCE PART HEARD</u>				
6	NDPS S CASE	100041/2010	ANC Bandra Unit Vs Mohammad Saeed Mohd. Budhan Shaikh 3	APP Tawade Mishra-14T.Sayyed23
7	NDPS S CASE	100080/2011	ANC Bandra Unit Vs BholanathPardeshi @ Bhola	APP Tawade Mr. Adenwala
8	NDPS S CASE	100168/2013	ANC Bandra Unit Vs Mujahid Sultan Salmani @ Javed @ Sultan Salmani	APP Tawade
<u>EVIDENCE</u>				
9	NDPS S CASE	100046/2014	ANC Azad Maidan Unit Vs Gulabsingh Keshardeo Naik	APP Tawade

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10	NDPS S CASE	100027/2016	State Charkop Police Station Vs Tushar Namdeo Bhange.	APP Tawade
<u>HEARING BEFORE CHARGE</u>				
11	NDPS S CASE	100042/2013	The State Byculla P. Stn. Vs Jood Nikube Mumaie	
12	NDPS S CASE	100048/2013	ANC Ghatkopar Unit Vs Jud Nikkubé Mmúe	APP Tawade
13	NDPS S CASE	100156/2014	ANC Azad Maidan Unit Vs Emeka Chuku Yeluke	APP Tawade
(Main Matter REMAND APPLN NDPS/0100087/2014)				
14	NDPS S CASE	100013/2015	ANC Ghatkopar Unit Vs Najibur Nomaji Shaikh	APP Tawade
<u>DOCUMENTS</u>				
15	NDPS S CASE	100142/2014	ANC Azad Maidan Unit Vs Mohan Gopan Nayar and 1 Anr.	APP Tawade
(Main Matter REMAND APPLN NDPS/0100059/2014)				
<u>APPEARANCE</u>				
16	NDPS S CASE	100089/2014	The State ANC Vs Ezi Joseph Chidibere @ Ezi Obasi Christopher and ors.	
17	NDPS S CASE	100234/2015	State Kasturba Marg Police Station Vs Mosin @ Chiku Mennuddin Shaikh.	APP Tawade Mishra
18	REMAND APPLN NDPS	101121/2018	The State of M.R.A. Marg Police Station Vs Fujmi Ekam Pitar	
19	REMAND APPLN NDPS	100187/2019	The State of Wadala Police Station Vs Nilesh Chandrkant Shelar	
20	REMAND APPLN NDPS	100198/2019	The State of Ghatkopar Police Station Vs Harun Abdul Gafar Shaikh	
21	REMAND APPLN NDPS	100032/2020	The State- ANC Kandivali Unit Vs Amratlal @ Amit Mangelal Rathod	

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	SPL.CASE	191/2020	The State of Maharashtra Dongri Police Station Vs Kojo Francis Peter	
23	SPL.CASE	100893/2020	The State of Maharashtra through Wadala T. T. Police Station Vs Mohd. Shoyeb Haidar Khan	PP
<u>PRODUCTION OF ACCUSED</u>				
24	REMAND APPLN NDPS	100494/2020	The state of Maharshtra through Nagpada Police Station, Mumbai. Vs Rehan Rais Kureshi	PP
25	REMAND APPLN NDPS	100498/2020	STATE GOVERNMENT DCB CID PROPERTY CELL Vs MUKTAR AHEMAD ISRAR ANSARI	PP
26	REMAND APPLN NDPS	100549/2020	The State of Maharashtra through Wadala T. T. Police Station, Mumbai. Vs Mohd. Shoyeb Haidar Khan	PP
<u>ARGUMENT ON EXH.READY</u>				
27	NDPS S CASE	100064/2017	ATS Charkop Unit Vs Bhanudas More @ Bhavesh Patel	SPP Chimalkar Adv Mishra
28	NDPS S CASE	100020/2019	ATS, Charkop Unit Vs Rajjak Hasanali Rupani @ Chacha	SPP Chimalkar
29	NDPS S CASE	100063/2019	Narcotics Control Bureau Vs Ahamed Kunhi B @ Khader and Others	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100882/2016	Mohd. Sanjar@Alam Mohd. Mansur Shaikh-Aplcnt. Vs The State of Maharashtra-D. B. Marg P. Stn.-Respdt.	Khan Fakhruddin
2	CRI APPEAL	100811/2017	Vijay Kumar Goel @ MA 2342/17 - Appellant Vs Chhavi Anurag Goel and The State of Maharashtra - Respondent	Sarah Kapadia
3	CRI M A	102342/2017	Vijay Kumar Goel @ Appeal 811/17 - Appellant Vs Chhavi Anurag Goel and The State of Maharashtra - Respondent	Sarah Kapadia
4	CRI M A	100257/2019	Anurag Goel @ Appeal 68-19 -Aplnt. Vs Chhavi Anurag Goel-Respdt.	Sandip M. Jangam
5	CRI M A	101427/2019	M/s. Radheshyam Mines and Minerals@Appeal- --19,MA-1426-19,BA-1392-19-Aplnt. Vs M/s. Areion Mining P. Ltd. and The State of Maharashtra-Respdt.	Maqsood Patel, Rohit Sawant
6	CRI APPEAL	100622/2019	Anurag Goel@MA-2030-19 - Appellant (Org. Respondent No. 1) Vs Chhavi Anurag Goel - Respondent	Sandip M. Jangam
7	CRI M A	102030/2019	Anurag Goel@Appeal-622-19 - Appellant (Org. Respondent No. 1) Vs Chhavi Anurag Goel - Respondent	Sandip M. Jangam
8	CRI APPEAL	100790/2019	M/s. Radheshyam Mines and Minerals-Aplnt. Vs M/s. Areion Mining P. Ltd. and The State of Maharashtra-Respdt.	Maqsood Patel, Rohit Sawant
<u>EVIDENCE PART HEARD</u>				
9	NDPS S CASE	100005/2012	ANC Kandivali Unit Vs Shamroz Aziz Khan and 1	APP Tawade
10	NDPS S CASE	100050/2012	The State ANC Vs Fatima Abdul Gaffar Shaikh	
11	NDPS S CASE	100077/2013	ANC Kandivali Unit Vs Meena Salim Khan and anr.	APP Tawade
<u>EVIDENCE</u>				
12	NDPS S CASE	100067/2014	ANC Worli Unit Vs Gulam Nabi Hussain Shaikh alias Gulab	APP Tawade
13	NDPS S CASE	100093/2014	ANC Ghatkopar Unit Vs Asif Akbar Khan	APP Tawade
<u>CHARGE</u>				
14	NDPS S CASE	100059/2014	ANC Worli Unit Vs Smt. Banu Husain Shaikh	APP Tawade

(Main Matter REMAND APPLN NDPS/0100020/2014)

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15	NDPS S CASE	100072/2014	ANC Azad Maidan Unit Vs Prakash Ramshingh Barela and Anr.	APP Tawade
(Main Matter REMAND APPLN NDPS/0100017/2014)				
<u>HEARING BEFORE CHARGE</u>				
16	NDPS S CASE	100159/2015	State Dongri Police Station Vs Shahid Husain Suleman Taliya	APP Tawade
<u>DOCUMENTS</u>				
17	NDPS S CASE	100150/2014	ANC Worli Unit Vs Akbar Mahamad Sayyed and Anr.	APP Tawade
(Main Matter REMAND APPLN NDPS/0100089/2014)				
<u>COMPLIANCE</u>				
18	NDPS S CASE	100111/2017	NCB Vs Lalthlamuani Khiangte	SPP Saldanha
<u>APPEARANCE</u>				
19	NDPS S CASE	100154/2016	ANC Vs CHINASMO OSUGAN KOLIST AND ANOTHER 01	
20	CRI REV APP	100319/2019	Harish Digambar Jawlekar - Applicant Vs Sandip Chhotelal Pasi - Respondent	Prasad S. Panchal
21	REMAND APPLN NDPS	100374/2019	The State- Bandra Police Station Vs Razzu Chotu Ustad Shaikh	
22	REMAND APPLN NDPS	100014/2020	The State- Andheri Police Station Vs Usha Raju Kanjarbhat	
<u>ARGUMENT ON EXH.READY</u>				
23	CRI APPEAL	100068/2019	Anurag Goel @ MA 257-19 -Aplnt. Vs Chhavi Anurag Goel-Respdts.	Sandip M. Jangam
<u>N.B.W.READY</u>				
24	NDPS S CASE	100147/2019	The State of Maharashtra ANC, Worli Unit Vs Raj Bhagwansing Thakur @ Fondry and Anr	
<u>DORMANT FILE</u>				
25	NDPS S CASE	101111/1989	Customs Vs Masurl Khan	SPP
26	NDPS S CASE	100161/2004	Customs Vs Ronen Davash	APP Khan